

ITEM NO.41

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).503/2018

POULOMI PAVINI SHUKLA

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(WITH IA No. 142314/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 22089/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 66125/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 75988/2019 - EXEMPTION FROM FILING O.T., IA No. 143419/2022 - EXEMPTION FROM FILING O.T., IA No. 64218/2021 - GRANT OF INTERIM RELIEF)

Date : 01-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s)      Petitioner-in-person

For Respondent(s)      Ms. Madhavi Divan, ASG

Mr. Shreekant Neelappa Terdal, AOR  
Mr. Mukesh Kr. Verma, Adv.  
Mr. Tadimalla Bhaskar Gowtham, Adv.  
Dr. N. Visakamurthy, Adv.

Mr. Santosh Krishnan, AOR

Mr. Abhimanyu Tewari, AOR  
Ms. Eliza Bar, Adv.

Mr. Sumeer Sodhi, AOR  
Ms. Shreya Singh, Adv.

Mr. Surjendu Sankar Das, AOR  
Ms. Annie Mittal, Adv.

Mr. Shekhar Raj Sharma, D.A.G.  
Mr. Paras Dutta, Adv.  
Mr. Samar Vijay Singh, AOR  
Mr. Keshav Mittal, Adv.  
Ms. Amrita Verma, Adv.  
Ms. Sabarni Som, Adv.

Mr. Abhinav Mukerji, AOR  
Mr. Akshay Shrivastava, Adv.  
Mrs. Bihu Sharma, Adv.  
Ms. Pratishtha Vij, Adv.

Mr. Tapesb Kumar Singh, AOR  
Mr. Aditya Pratap Singh, Adv.

Mr. V. N. Raghupathy, AOR  
Mr. Manendra Pal Gupta, Adv.  
Mr. Varun Varma, Adv.  
Mrs. Ansha Varma, Adv.

Mr. Shrirang B. Varma, Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.

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Ms. K. Enatoli Sema, AOR  
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Mr. Amit Kumar Singh, Adv.  
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Mr. Prang Newmai, Adv.

Mr. Rohit K. Singh, AOR

Mr. Narendra Kumar, AOR  
Mr. Raghvendra Kumar, Adv.  
Mr. Anand Kumar Dubey, Adv.

Mr. Amit Anand Tiwari, A.A.G.  
Mr. Sabarish Subramanian, AOR  
Ms. Devyani Gupta, Adv.  
Mr. Vishnu Unnikrishnan, Adv.  
Mr. C Kranthi Kumar, Adv.  
Mr. Naman Dwivedi, Adv.  
Mr. Danish Saifi, Adv.

Mr. Sriharsha Peechara, Adv.  
Mr. Rajiv Kumar Choudhry, AOR  
Ms. Pallavi, Adv.  
Mr. Duvvuri Subrahmanya Bhanu, Adv.

Mr. Shuvodeep Roy, AOR  
Mr. Sai Shashank, Adv.  
Mr. Deepayan Dutta, Adv.

Mr. Jatinder Kumar Bhatia, AOR  
Mr. Krishnam Mishra, Adv.

Mr. Param Kumar Mishra, Adv.

Mr. Sanjeev Kaushik, Adv.  
Ms. Ripul Swati Kumari, Adv.  
Ms. Astha Sharma, AOR

Ms. G. Indira, AOR  
Mr. Gandeepan, Adv.  
Mr. Harnaman Singh, Adv.  
Mr. Ashwini Kumar, Adv.

Ms. Kamakshi S. Mehlwal, AOR  
Ms. Geetanjali Mehlwal, Adv.  
Mr. Abhik Kumar, Adv.  
Mrs. Suvira Lal, Adv.  
Mr. Sanveer Mehlwal, Adv.

Ms. Jyoti Mendiratta, AOR

Mr. Aravindh S., AOR  
Ms. Uma Bhuvaneshwari.c, Adv.  
Mr. Abbas, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Ms Madhavi Divan, Additional Solicitor General, states that the Union government would file a comprehensive affidavit providing an updated status in regard to the diverse schemes of the government which enure to the benefit of orphans. The Additional Solicitor General shall also take instruction on whether the benefit of schemes which were provided for children orphaned during the Covid-19 pandemic can be extended to all orphaned children.
- 2 Ms Poulomi Pavini Shukla, who appears in person, submitted that Mission Vatsalya Scheme, which has been notified on 15 July 2022, has to be upgraded for which purpose she has concrete suggestions to make.
- 3 The petitioner shall furnish a copy of her suggestions, within a week, to the counsel instructing the Additional Solicitor General and the Standing Counsel for the States/UTs so that those suggestions can be transmitted to the Union

Ministry of Women and Child Development and the Department of the States/UTs, for being considered at the appropriate level.

- 4 The Additional Solicitor General and the Standing Counsel for the States/UTs shall also take instructions on whether any of the suggestions which have been made by the petitioner can be incorporated while reframing or updating the Schemes.
- 5 List the Petition on 3 July 2023.

**(SANJAY KUMAR-I)**  
**DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)**  
**ASSISTANT REGISTRAR**